NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1539/ (MAH)/2017

11

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES:

Growel Softech Pvt. Ltd. V/s. Pancard Clubs Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
<u>S. No.</u>	NAME Adv. Tanmay Kelkar i/b Adv. Sahil Mahajan	DESIGNATION Robur Jor Petitioner	SIGNATURE
	OPDER		

CP No. 1539/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.2.2018.

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-